## GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

## LOK SABHA UNSTARRED QUESTION NO. 4781 TO BE ANSWERED ON 31.03.2022

### PARTICIPATION OF WOMEN IN MSMEs

#### 4781. SHRI RATTAN LAL KATARIA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the participation of women in Micro, Small and Medium Enterprises (MSMEs) has increased as a result of the Beti Bachao Beti Padhao scheme;
- (b) if so, the details thereof;
- (c) the number of account holders in various banks of the country and the number of women account holders out of them;
- (d) whether working women from MSMEs got the benefit of Pradhan Mantri Mudra Yojana; and
- (e) if so, the details thereof, State-wise?

#### **ANSWER**

# MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a) & (b): Government of India launched the Beti Bachao Beti Padhao (BBBP) scheme in January 2015 to address the issue of decline in Child Sex Ratio (CSR) and related issues of empowerment of girls over a life cycle continuum. The objectives of BBBP scheme are to prevent gender biased sex selective elimination, to ensure survival and protection of the girl child, and to ensure education and participation of the girl child.

Government replaced the erstwhile process of filing of Udyog Adhaar Memorandum for registration of Micro, Small and Medium Enterprises (MSMEs) with Udyam Registration in July 2020. The number of women led MSMEs registered on Udyam Registration Portal has witnessed a substantial increase. While 4.9 lakh women led MSMEs registered on the portal during the year 2020-21, about 8.59 lakh women led MSMEs registered during the year 2021-22 (upto 28.03.2022).

- (c): As per data available with the Reserve Bank of India, as on 31.3.2021, out of a total number of 211.65 crore accounts in scheduled commercial banks of the country, 70.64 crore accounts belong to female account holders.
- (d) & (e): The State wise details of loans extended to women entrepreneurs under Pradhan Mantri Mudra Yojana (PMMY) since inception of the scheme in 2015 is given in Annexure.

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Annexure-I Annexure referred to in reply to parts (d) & (e) of the Lok Sabha Unstarred Question No. 4781 for answer on 31.03.2022

## Pradhan Mantri Mudra Yojana (PMMY)- STATEWISE CATEGORY-WISE REPORT-(Cumulative from 08.04.2015 to 25.02.2022)

	T	TOTAL			(Amount Rs. in Crore)		
Sr No	State Name	No. of A/Cs	TOTAL Sanctioned Amount	Disbursed Amount	No. of A/Cs	nen (Out of Tot Sanctioned Amount	Disbursed Amount
1	Andaman and Nicobar Islands	44,240	749	730	8,098	127	122
2	Andhra Pradesh	58,13,456	67,177	64,018	18,32,531	14,533	13,858
3	Arunachal Pradesh	69,455	781	750	7,728	118	109
4	Assam	91,90,086	42,305	41,158	52,30,914	19,640	19,406
5	Bihar	3,36,52,527	1,38,077	1,31,371	2,34,29,455	77,660	73,717
6	Chandigarh	1,45,994	2,321	2,242	43,267	304	290
7	Chhattisgarh	67,00,525	34,538	32,952	42,99,889	14,060	13,356
8	Dadra and Nagar Haveli	19,267	260	254	13,086	95	93
9	Daman and Diu	6,183	135	119	1,349	16	14
10	Delhi	26,42,297	28,040	27,340	17,23,872	7,067	6,938
11	Goa	2,66,190	3,211	3,032	1,19,069	821	778
12	Gujarat	1,03,02,262	73,188	71,926	62,77,865	23,880	23,598
13	Haryana	63,44,471	41,882	40,535	40,99,429	14,741	14,351
14	Himachal Pradesh	7,06,151	13,021	12,166	2,38,148	1,915	1,657
15	Jharkhand	93,64,510	42,856	41,461	70,35,555	21,613	21,182
16	Karnataka	3,27,09,477	1,70,770	1,67,302	2,24,91,736	73,891	72,746
17	Kerala	1,13,43,138	66,417	65,208	78,70,304	27,713	27,306
18	Lakshadweep	6,126	77	70	1,439	13	11
19	Madhya Pradesh	2,07,77,635	1,03,386	99,893	1,45,22,750	45,855	44,906
20	Maharashtra	2,68,79,637	1,53,521	1,50,101	2,11,14,194	85,834	67,053
21	Manipur	3,57,934	1,956	1,829	1,36,114	698	651
22	Meghalaya	2,04,743	1,670	1,625	1,07,325	567	553
23	Mizoram	83,972	1,246	1,139	41,418	475	430
24	Nagaland	91,904	1,102	1,017	60,609	448	416
25	Odisha	2,30,36,023	84,972	82,499	1,80,84,309	49,593	48,461
26	Pondicherry	9,03,765	5,061	4,986	6,82,010	2,743	2,705
27	Punjab	66,37,805	46,022	44,437	35,95,491	13,022	12,583
28	Rajasthan	1,45,20,288	99,347	97,166	90,99,864	30,959	30,320
29	Sikkim	1,18,772	983	948	43,420	303	291
30	Tamil Nadu	4,03,08,448	1,85,295	1,82,806	2,64,46,737	89,988	89,235
31	Telangana	50,94,712	42,932	41,996	28,49,662	13,281	13,103
32	Tripura	21,48,873	10,112	9,853	14,21,698	5,884	5,829
33	Uttar Pradesh	3,09,11,957	1,62,020	1,55,566	1,86,51,336	60,121	58,529
34	Uttarakhand	20,79,868	17,691	17,033	13,35,038	5,253	5,097
35	West Bengal	3,39,78,944	1,52,262	1,48,644	2,71,06,138	93,175	91,314
36	Union Territory of Jammu and Kashmir	10,59,965	22,878	22,238	2,25,028	3,733	3,603
37	Union Territory of Ladakh	30,570	995	976	7,777	202	197
	TOTAL	33,85,52,170	18,19,256.50	17,67,383.32	23,02,54,652	8,00,339.61	7,64,810.28

Source: As per data uploaded by Member Lending Institutions (MLIs) on Mudra Portal